

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10268 of 2014

Excise Misc. Application (ORS) No. 10293 of 2021

(Arising out of OIO-RAJ-EXCUS-000-COM-130-13-14 dated 31/10/2013 passed by
Commissioner of Central Excise, CUSTOMS (Adjudication)-RAJKOT)

Ruchi Soya Industries Ltd

.....Appellant

Survey No. 216/1, 217/1,
Village : Mithirohar,
Gandhidham, Gujarat

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

CENTRAL EXCISE BHAVAN,
RACE COURSE RING ROAD...INCOME TAX OFFICE,
RAJKOT, GUJARAT-360001

APPEARANCE:

Shri Dhaval Shah & Shri Rajesh Rawal, (Advocates) for the Appellant
Shri G. Kirupanandan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 28.07.2022
DATE OF DECISION: 20.10.2022

The appeal/application is disposed of. For order, see order of date in
Customs Appeal No. 11093 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul